

ITEM NO.8

COURT NO.1

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 18854/2012

(Arising out of impugned final judgment and order dated
23/01/2012 in RFA No. 2064/2005 passed by the High Court Of
Karnataka At Bangalore)

R.NATARAJ & ANR.

Petitioner(s)

VERSUS

N.RAMACHANDRAPPA AND ORS

Respondent(s)

Date :31/10/2014 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE A.K. SIKRI

For Petitioner(s) Dr. Rajeev Dhawan, Sr. Adv.
Mr. G.V. Chandrashekar, Adv.
Mr. N.K. Verma, Adv.
Ms. Anjana Chandrashekar, Adv.

For Respondent(s) Mr. Rakesh Pathak, Adv.
Mr. Nitin Kumar Thakur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Pleadings are complete.

List the matter for hearing on a
non-miscellaneous day.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Asstt. Registrar